



**Legislative Assembly of the State of Goa**

**The Goa Motor Vehicles Tax  
(Amendment) Bill, 2013**

(Bill No. 28 of 2013)

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(As introduced in the Legislative Assembly of the State of Goa)

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**GOA LEGISLATURE SECRETARIAT,  
ASSEMBLY HALL, PORVORIM, GOA  
OCTOBER, 2013**

The Goa Motor Vehicles Tax (Amendment) Bill, 2013

(Bill No. 28 of 2013)

A

BILL

further to amend the Goa, Daman and Diu Motor Vehicles Tax Act, 1974 (Act No.8 of 1974).

Be it enacted by the Legislative Assembly of Goa in the Sixty fourth Year of Republic of India, as follows :-

1. Short title and commencement . — (1) This Act may be called the Goa Motor Vehicles Tax (Amendment) Act, 2013.

(2) It shall be deemed to have come into force on the 1<sup>st</sup> day of August, 2013.

2. Amendment of Schedule. —In the Schedule appended to the Goa, Daman and Diu Motor Vehicles Tax Act, 1974 (Act 8 of 1974), in PART 'B', for existing entry against item (A), the following shall be substituted, namely: --

“(A) If the vehicle is already registered in any State, at the time of re-registration and for assignment of new Registration Mark, when it's age from the date of registration is ,---

Percentage on Rate of tax specified in PART 'A' and in item (B) of PART 'B'.”.

**Statement of Objects and Reasons**

The Bill seeks to amend item (A) of PART 'B' of the Schedule appended to the Goa, Daman and Diu Motor Vehicles Tax Act, 1974 (Act 8 of 1974), so as to revise the rate of tax as specified therein.

This Bill seeks to achieve the above objects.

**Financial Memorandum**

No financial implications are involved in this Bill.

**Memorandum Regarding Delegated Legislation**

No delegated legislation is involved in this Bill.

Porvorim-Goa  
10 /10/2013

Shri Ramkrishna alias Sudin Dhavalikar  
Minister for Transport

Assembly Hall  
Porvorim-Goa  
10 /10/2013

N.B. Subhedar,  
Secretary to the  
Legislature Assembly of Goa

**Governor's Recommendation under Article 207 of Constitution of India**

In pursuance of Articles 207 of the Constitution of India, I, Bharat Vir Wanchoo, the Governor of Goa , hereby recommend the introduction and consideration of the Goa Motor Vehicles Tax (Amendment) Bill, 2013, by the Legislative Assembly of Goa.

**Governor of Goa**